

13

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/12/2016  
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam  
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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① E. Selvaraj  
② Ramkumaran Thangam  
③ R. Prithviraj

Petitioners Counsel -  
Petitioner

Thangam  
Ramkumaran Thangam

Counsel for  
Respondents

Prithviraj

4) Sethu

Party in  
person - R2

T. Sethu

ORDER

Counsel representing both the parties are present and stated that the parties are intending to settle the matter by way of negotiations between them and efforts in this regard is in progress. They prayed for time to make submissions in relation to the status of the settlement talks. Time is adjourned at their request. Put up on 07.12.2017.

sd/-  
S Vijayaraghavan  
Member (Technical)

sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)